

SHRI EDUARDO FALEIRO : As the House is aware, the Prime Minister recently visited the four front-line States. That was the first time that the Prime Minister of this country visited four African countries at a stretch. They were Tanzania, Zimbabwe, Zambia and Angola. At that time measures of cooperation were also discussed. We will discuss with them concrete steps which will be finalised in the near future.

[Translation]

MR. SPEAKER : Will you speak something on it Dagaji, your name is there.

SHRI MOOL CHAND DAGA : I would like to know what new projects are proposed to be set up under the agreements signed with Mauritius with a view to strengthening the traditional friendly relations between Mauritius and India and what is the estimated cost of these projects? What are the goods that will be exported from India?

[English]

SHRI EDUARDO FALEIRO : Regarding the package of goods, food stuff and light engineering goods are now being exported. As I have said, the Minister of Trade of Mauritius is expected here in September-October and then will finalise some more trade.

I may mention here that in the meanwhile we have also decided on a few measures at the request of the Mauritian Government. For instance, we will provide them 1 1/2 acres of land for the construction of Mauritian High Commission building in New Delhi. We will participate in the ocean festivals of that country in the Indian Ocean area to be held in Mauritius around October-December 1987. As I have mentioned, the Minister of Trade and Shipping will visit this country in September-October 1986. We will set up the Indira Gandhi Centre in Mauritius for projecting Indian arts and culture. Films and video tapes in English would be provided. The two countries will undertake co-production of films. India would supply books and other materials to Mauritius.

These are some of the measures that we have decided upon and finalised. Others will be finalised soon.

DR. G. S. RAJHANS : Quite a few citizens of Mauritius of Indian origin feel frustrated on coming here, when they want to visit their ancestral place. They are quite disillusioned because they do not get enough cooperation from the Government of India. Will the Hon. Minister inform us whether he wants to do something concrete in this connection?

SHRI EDUARDO FALEIRO : We have not come across this type of case. If the Member has any case in mind, I may assure the House and the Member that we will immediately act in a sympathetic manner.

U S action in respect of Nicaragua

*226. **SHRI MAHENDRA SINGH :**
SHRI INDRAJIT GUPTA :

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) whether on July 3-4, 1986 the U.N. Security Council almost unanimously condemned the United States for its "aggressive stand" against Nicaragua and called upon the Non-Aligned Movement to undertake a strong initiative in support of Nicaragua; and

(b) if so, Government's reaction thereto as a member of the NAM?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) and (b). The Security Council Convened from 1-3 July, 1986, at the request of Nicaragua, to consider the situation in Central America. While the Council debated the issue, no resolution was proposed. Representatives from 33 countries participated in the debate. A majority of them were critical of the policy of the United States in the region and supported the efforts of the Contadora Group. In his statement, the Indian representative gave expression to the grave concern of non-aligned countries at the deterioration in the situation in Central America including,

in particular, provision of outside financial assistance to mercenary in Nicaragua.

SHRI MAHENDRA SINGH : The Prime Minister's recent visit to the frontline States in Africa has very tellingly expressed our solidarity with the South African people. Is there any similar plan for a visit by the Prime Minister or by the External Affairs Minister to Nicaragua? Will such a visit not enhance Indian prestige in the third world countries? Do we have a cultural exchange programme signed with Nicaragua? Is the Government considering stepping up of bilateral cultural and other exchanges with Nicaragua to express our solidarity with the people of Nicaragua?

SHRI K. R. NARAYANAN : A visit by the Prime Minister or the External Affairs Minister to Nicaragua is possible; but has not been determined yet. As regards cultural relations with Nicaragua, we do not have an agreement yet; but we propose to step up our cultural relations with this country in the Central America.

We have considerable technical and economic relations with this country and we had sent a techno-economic team to Nicaragua to explore the possibilities of Indian projects being set-up there.

SHRI MAHENDRA SINGH : Since the USA has vetoed the proposal of condemning the racist policies of South Africa in U.N. what initiative does the Government of India going to take to isolate South Africa and its allies U.S.A. and U.K. on that issue?

SHRI K. R. NARAYANAN : Sir, the supplementary relates to South Africa.

SHRI INDRAJIT GUPTA : Sir, recently as you know the Nicaragua Government filed a complaint before the World Court about the U.S. action or rather the action of the U.S. Congress in sanctioning 100 million dollars to President Regan for assisting the Contras in Nicaragua. I would like to know whether our Government has taken any steps or is thinking of taking any initiative to secure compliance by the U.S. of this World

Court decision which in the mean time they have said they will not abide by it?

I find from today's newspapers that the Indian envoy to United Nations Mr. Natarajan Krishnan is quoted as having said that court's verdict is clear and un-ambiguous. He has also reminded us that instability and de-stabilisation in Central America are a danger to peace and security world-over. I would like to know whether our Government is thinking of any fresh steps or initiative to mobilise the non-aligned countries and other countries to bring pressure on U. S. to comply with the decisions of the World Court or the World Court is also reduced to a mockery?

Secondly, has the Government any intention of inviting the Nicaraguan President to visit this country where, I am sure, he will be assured of a warm welcome?

SHRI K. R. NARAYANAN : The Government of India have together with non-aligned countries and other like-minded countries taken up this question of compliance by the U. S. of the judgement of the International Court. In fact, currently this case is before the Security Council and a resolution has been tabled asking the U. S. to comply with the judgement of the court.

SHRI INDRAJIT GUPTA : It has been vetoed.

SHRI K. R. NARAYANAN : Well, it could be vetoed.

MR. SPEAKER : It has been vetoed.

SHRI K. R. NARAYANAN : We read it has been vetoed but what we can do and we propose to do is to combine with all the countries especially the non-aligned countries and agitate this issue powerfully at every forum including that of the world public opinion. As regards visit by the Nicaraguan President, I am sure, he would be very welcome in India and we would at the right time extend an invitation to him.

SHRI PRIYA RANJAN DAS MÜNŠI : Sir, U. S. designs on Nicaragua are well

known to every part of the world. May I know from the Hon. Minister whether it is a fact that to prevent non-aligned nations to mobilise public opinion in favour of Nicaragua against U. S. designs efforts have been made by U. S. imperialism and their satellites to divert the attention of NAM meet and the countries involved in the NAM movement in a manner so that the stability and unity of non-aligned nations get further threatened? In this regard will the Hon. Minister tell us—India being the Chairman of NAM—whether enough care has been taken to see this matter and before we meet in the next NAM will India take special initiative for a formal discussion for a comprehensive proposal in favour of Nicaragua against U. S. designs so that other member nations are made alert about the designs of U. S. to divert the attention of NAM members in regard to this proposal? This has been stated by a senior member of the US Congress very recently.

SHRI K. R. NARAYANAN : Sir, India has been in the forefront of this matter. Actually, at the non-aligned summit held in 1983 and the ministerial conference of the Coordinating Bureau of the non-Aligned Movement held in April last year, we have expressed our position. In fact, we took initiative and got support of all other non-aligned countries in expressing their objection and position to the stand of the United States. So, there has been absolutely no ambiguity about it.

With regard to Harare Summit, I have no doubt that we would do the same. In fact, we are preparing for it and Nicaragua would be occupying a very important position in the agenda.

As regards threats to Non Aligned Movement from outside, we have been very sensitive to it and one of our objective is to fyрге the unity of the Non-Aligned nations against such thereats from all sort of powers.

SHRI SAIFUDDIN CHOWDHARY : In all important problems the veto power causes some problems. What to do about it, I do not know. Some thing can be done on that and that is a separate matter. But the point is that they are helping Contras and are putting economic sections against the legitimate government there but we have on our side the NAM and it is really big in strength, big continent-wise and countries wise. The question is whether we can take steps to impose certain economic sanctions against them and whether we are thinking on those lines.

SHRI K R. NARAYANAN : I only wish that the Non-Aligned Movement was strong enough and prosperous enough economically to make effective sanctions against Super Powers, but short of that we have been harnessing all the might of the Non-Aligned Movement to stand up against such interventions.

Tourist development programme at Chilka Lake

*227. **SHRI BRAJAMOHAN MOHANTY :** Will the Minister of TOURISM be pleased to state :

(a) whether the Sixth Plan Tourist Development Programme at Chilka Lake (Orissa) has not yet been implemented; and

(b) if so, what are the constraints and the steps taken for its early implementation?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SONTOSH MOHAN DEV) : (a) and (b). A statement is given below. During the Sixth Five Year Plan the following schemes have been taken up by the Central Department of Tourism for implementation at Chilka Lake (Orissa) in consultation with the State Government :

(Rs. in lakhs)

	Year	Sanctioned Amount	Released Amount
1. Purchase of paddle boats, life jackets and water skiing sets.	1983-84	2.00	1.80
2. Master Plan of Chilka Lake	1984-85	8.25	2.00
3. Assistance under Fairs & Festivals— Celebration of Chilka Boat Race.	1984-85	2.14	2.14

Item No. 3 above has already been implemented.